

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **10.09.2024** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 333/2024 For Condone Delay IA No. 900/2024 To dispense with IA No. 899/2024	Sundaram Home Finance Ltd. Vs CA G Murali, Liquidator of M/S. Butta Infrastructure Pvt. Ltd.	Mr.Sathiyarayanan	
2.	Comp App (AT) (CH) (Ins) No. 334/2024 For Stay IA No. 902/2024 To dispense with IA No. 901/2024	Mr. R. Subbiah Sole Proprietor, Abhinand Mills Vs Canara Bank, Rajapalayam Branch & Anr.	Mr. S Namasivayam	
3.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Mr. Ramakrishnan Sadasivan Liquidator of Thiru Arooran Sugars Ltd. & Anr.	Mr. BSV Prakash Kumar	
4.	Comp App (AT) (CH) No. 64/2024 For Condone Delay IA No. 903/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024 For Additional docs. IA No. 906/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr.	Mr. Yogesh Jagia	
5.	Comp App (AT) (CH) (Ins) No. 293/2024 For Urgent Listing IA No. 769/2024 For Exemption IA No. 770/2024	Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay Vs M/s Garg Industries Rep by its Director, Mr. B Mohan Garg & 6 Ors.	Mr. VV Sivakumar	

6.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors.	Mr.Y Suryanarayana	Mr. Yogesh Jagia- R2
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For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No.901/2022 & 147/2023 (Additional docs) In Comp App (AT) (CH) (Ins) No.290/2022 For Stay IA No.608/2022 For Directions IA No.609/2022	Dr. Gopala Krishnan MS & Anr. Vs Mr. Ravindra Beleyur, RP of M/s Yashomati Hospitals Pvt. Ltd. & Anr	Mr. Akshay Sharma	Mr.T Ravichandran- R1 M/s AK Mylsamy & Associates- R2
8.	IA No. 549/2021 (For Condone Delay) In Comp App (AT) (CH) No. 45/2021	D. Asokan Vs Girija Muthukrishnan & Anr. WITH	Mr. Raj Carolin V	Mr. Hari Kumar G. Nair- R1 Mr. Athiban Vijay AK- R2
9.	Comp App (AT) (CH) No. 3/2022	S.T. Reddiar and Sons (Quilon) P Ltd rep by its Chairman & Director D Asokan Vs Girija Muhukrishnan WITH	Mr. Raj Carolin V	Mr. Harikumar G Nair
10.	IA No. 42/2022 (For Condone Delay) in Comp App (AT) (CH) No. 5/2022 For Exemption IA No.43/2022 For Stay IA No.44/2022	S. Vijayakumar Vs Girija Muthukrishnan & Anr	Mr. K. Gowtham Kumar Mr. Athiban Vijay	Mr. Harikumar G Nair- R1 Mr. Raj Carolin V, Mr. MK Sumod R2
11.	IA No. 909/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 68/2022 For Stay IA No.143/2022	Hindustan Newsprint Employees Co- Operative Bank Limited Vs Hindustan Newsprint Ltd. & Anr. WITH	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2

12.	IA No. 910/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 73/2022 For Stay IA No.154/2022	Thamban P Vs Hindustan Newsprint Ltd. & Anr.	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2
13.	Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022	Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. WITH	Mr. VV Sivakumar	Mr.AG Sathyanarayana
14.	IA No. 178/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 418/2023 For Urgent Hearing IA No.1273/2023 For Stay IA No.1272/2023	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment)
15.	Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No.1366/2023 For Stay IA No.1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2
16.	IA No. 861/2023 (For Condone Delay) IA No. 858/2023 (Delay in re-filing) In Comp App (AT) (CH) (Ins) No. 281/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	Ms. Anuradha Bisani
17.	IA No. 1017/2023 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 335/2023	Invoice Discounters of BNH Infra Projects (India) Pvt. Ltd. Abhishek Shushil Mishra & 25 Ors. Vs BNH Infra Projects (India) Pvt. Ltd.	Mr. Perikal K Arjun	Ms. Arthi Fernandes

18.	IA No. 223/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur- R1
19.	IA No.250/2024 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 89/2024 To dispense with IA No.251/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriram Shekher, RP of Saalim Shoes Pvt. Ltd.	Mr. B Vijay	
20.	IA No. 394 & 395/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 147/2024 For Exemption IA No. 396/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & Anr. WITH	Mr. Sandeep Bajaj	
21.	Comp App (AT) (CH) (Ins) No. 28/2024 For Stay IA No. 93/2024 For Exemption IA No. 92/2024	Kamma Srinivasa Rao, Suspended Director of Ranchi Expressways Limited Vs State Bank of India & 2 Ors.	Mr. Sandeep Bajaj	Mr. Pranava Charan MG- R1 Mr. P Ravi Charan- R2
22.	Comp App (AT) (CH) (Ins) No.166/2024 For Stay IA No. 438/2024 For Exemption IA No. 439 & 440/2024	Rythm Jain through her Special Power of Attorney Holder Mr. Lallan Singh Vs Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
23.	IA No. 483/2024 (Additional docs) In Comp App (AT) (CH) (Ins) No. 177/2024 For Stay IA No. 485/2024 For Exemption IA No. 484/2024	Rythm Jain Through her SPA Holder Mr. Lallan Singh Vs Atlanti Spinning & Weaving Mills Ltd. Rep by its Liquidator Ms. Sujatha Chattopadhyay	Mr. Ankur Goel	Mr. VV Sivakumar

For Admission (After Notice)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	TA (AT) No. 260/2021 (CA (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No.1491 & 1492/2019)	M/s United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr.	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu- R1
25.	Comp App (AT) (CH) (Ins) No. 191/2023 IA No. 612/2023 To dispense with IA No. 614 & 615/2023 For Stay IA No. 616/2023	Manoj Babu Madineni Vs UV Asset Reconstruction Company Ltd. & 2 Ors.	Mr. Samuel Nagadesai, PCS	
26.	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt. Ltd. Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors.	Mr. K Guarav Kumar, CS	Ms. I. Kalavani, PCS- R1-R3
27.	Comp App (AT) (CH) (Ins) No. 152/2024 For Stay IA No. 405/2024	Owk Madhu Manohara Rao Vs Lakshmi Transcon Pvt. Ltd. Rep by Shri P.V. Narayana Rao, Liquidator & 6 Ors.	Mr. Y Suryanarayana	
28.	Comp App AT) (CH) (Ins) No. 199/2024 For Urgent Listing IA No. 543/2024	Atlantic Spinning and Weaving Mills Ltd rep. by its Liquidator Ms. Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, M/s. Sir Cloth Manufacturer Co. & 3 Ors	Mr. VV Sivakumar	Mr. Ankur Goel- R1
29.	Comp App (AT) (CH) (Ins) No. 252/2024 For Urgent Hearing IA No. 678/2024 For Exemption IA No. 679/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Ms. Sujata Chattopadhyay Vs Rhythm Jain & 2 Ors.	Mr. VV Sivakumar	

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs M/s Vels Studios and Entertainment Pvt. Ltd. & 5 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj-R1 Mr.B Sivaraman-R2, R3, R5 Ms. N Varsha- R6
31.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
32.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
33.	TA (AT) No.133/2021 (Comp App (AT) No.25/2020 For Stay IA No. 510/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors.	Dr. KS Ravichandran, PCS	Mr. Srikanth Mohan- R1
34.	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019 For Stay IA No. 1419/2019)	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director, Mr. A. Srinivasulu Reddy WITH	Mr.T Ravichandran	Mr. M Anil Kumar
35.	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019 For Stay IA No. 1426/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr.T Ravichandran	Mr. S Diwakar- R1 & R3 Mr. Mayank Jain R2
36.	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019 For Stay IA No. 1445/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	Mr.T Ravichandran	Mr. Mayank Jain

37.	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019 For Stay IA No. 1747/2019	VNR Infrastructure Limited Through its Liquidator, Mr. T.S.N Raja Vs The Chief Engineer	Mr.T Ravichandran	Ms. Shipra Shukla
38.	Comp App (AT) (CH) No. 112/2022 For Urgent Hearing IA No.1026/2022 For Stay IA No. 1027 & 1028/2022 For Directions IA No. 911/2024	Krishna Metal Industries Pvt Ltd & 5 Ors. Vs Vijay Kumar Goyal & 3 Ors.	Mr. Y Suryanarayana	Mr. R Parthasarathy R1- R4
39.	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No.943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr.Y Suryanarayana	Mr. K Ramesh-R1 Ms. MS Mano Ranjani R2
40.	Comp App (AT) (CH (Ins) No. 400/2023 For Exemption IA No.1229/2023 For Stay IA No. 1230/2023 For Directions IA No. 1231/2023, 198 & 701/2024 For Clarification IA No. 495/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11
41.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No.1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt. Ltd Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. Philip Mathew	Mr. PS Ganesh- R1
42.	Comp App (AT) (CH) (Ins) No. 94/2024	INTUC Union. Shree Ambika Sugars Ltd. & Anr. Vs Mr Anurag Goel & Anr.	Mr.P Ulaganathan	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2

02.00 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia-R1, R12-R14 Mr. Y Suryanarayana- R2-R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan- R8-R11

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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